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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.....

Wahid Ahmed Versus USO

Date of Order	Orders
<u>0. 0. 200</u>	<u>OA 1/200</u> Sh. T. K. Hanshik, counsel for the applicant. Sh. Hemant-Ansola, proxy counsel for Sh. M. Rafiq, counsel for the respondents. Learned counsel for the applicant submits - that the relief claimed by the applicant in this OA has already been given to him, therefore, he seeks withdrawal of this OA as having become infructuous. In view of the submissions made by the learned counsel for the applicant, this OA is disposed of as having become infructuous. <i>ah</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER

Delivered
in Court
10/8/20
Recd
9/8/20
Recd
9/8/20
sh

S. K. Agarwal
S. K. Agarwal
Member (Judicial)